

**NATIONAL COMPANY LAW TRIBUNAL**  
**MUMBAI BENCH, COURT-II**

52. CA 116/2016 CA 117/2016 in TCP 91/2014

**CORAM:**

<b>SHRI SHYAM BABU GAUTAM</b>	<b>JUSTICE P. N. DESHMUKH (Retd.)</b>
<b>HON'BLE MEMBER (T)</b>	<b>HON'BLE MEMBER (J)</b>

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE  
NATIONAL COMPANY LAW TRIBUNAL ON 30.08.2022**

**NAME OF THE PARTIES: - Purshotam V. Raheja & Ors.  
V/s  
Varsoli Trading Pvt. Ltd.**

**APPEARANCE :**

<b>FOR THE APPLICANT</b>	: None present
<b>FOR THE RESPONDENT</b>	: None present

**Section: 397-398 of Companies Act, 2013**

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**ORDER**

The Court is convened through Virtual Hearing (VC). The matter could not be taken up due to paucity of time. List the matter on **18.11.2022** for hearing.

**Sd/-**  
**SHYAM BABU GAUTAM**  
**Member (Technical)**

30.08.2022

*ANKIT*

**Sd/-**  
**JUSTICE P. N. DESHMUKH**  
**Member (Judicial)**